



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 8 & 36 TO 38 AND WILL
BE HEARD ON DAY-TO-DAY BASIS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE THE CHIEF
JUSTICE AND HONOURABLE MR JUSTICE SUMAN
SHYAM, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
36	WP(C)/1891/2008 (HEARING) PART-HEARD, FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
WITH				
37	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
WITH				
38	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
- FOR ORDERS -				
39	I.A.(Civil)/2478/2023 CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST in WP(C)/3927/2023	NATIONAL HYDROELECTRIC POWER CORPORATION LTD. (NHPC) Versus TARI HAI AND 5 ORS	MR. P K TIWARI MR. A R GOGOI	GA, AP MR. T PARTIN SC, GHC

- FOR FRESH ADMISSION WITH STAY/BAIL -

40

WA/328/2023
B/O

PANPONG TANGHA

Versus

THE STATE OF ARUNACHAL PRADESH
AND 2 ORS. B

MR H K DAS
MR N K SARMA

GA, A P

WITH
I.A.(Civil)/2482/2023
in WA/328/2023

PANPONG TANGHA

Versus

THE STATE OF ARUNACHAL PRADESH
AND 2 ORS.

MR H K DAS
MR N K SARMA

GA, A P

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
26 WP(C)/4636/2023 FIXED	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
27 WP(C)/4843/2023 FIXED, WITH CAVT. NO./935/2023	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
ORDER (STAY VACATING)			
28 I.A.(Civil)/2052/2023 FIXED in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS Versus MRS. BORNALI CHETIA,	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR S DUTTA
WITH WP(C)/3530/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MS. B DUTTA(R-2 TO 7) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.
WITH I.A.(Civil)/1829/2023 in WP(C)/3530/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	DY.S.G.I.
WITH I.A.(Civil)/2297/2023 in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS. Versus MRS. BORNALI CHETIA,	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR S DUTTA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V**

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
56	WP(C)/4795/2023 FIXED	MAHIDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, SEC. EDU.
<u>ADMISSION</u>				
57	WP(C)/1129/2022 FIXED	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
	WITH I.A.(Civil)/2463/2023 in WP(C)/1129/2022	KUNJA MOHAN NATH, Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
58	WP(C)/1704/2022 FIXED	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 4

**[JUDGMENT OF THE FOLLOWING CASES PERTAINING
TO THE PRINCIPAL SEAT WILL BE DELIVERED BY
THEIR LORDSHIPS AT THE AIZAWL BENCH AT
10:15 AM THROUGH REMOTE VIDEO CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://us06web.zoom.us/j/6073456598?pwd=ZS93bVc5R1lVKh0hmem14WDJMbIV0Zz09>

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 4]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./311/2019 <u>4 Y 1 M 21 D :</u>	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
WITH				
2	Crl.A./305/2019 <u>4 Y 1 M 21 D :</u>	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
WITH				
3	Crl.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	WP(C)/5316/2021 WITH LCR, FIXED	GOLEBHAN BIBI @ GOLABHARI BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
15	WP(C)/4544/2022 BY SLIP	ALI HASSAN @ HASSAN ANSARI Versus XXX AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH

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[AT 04:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[THIS BENCH WILL SIT AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7632/2022 PART-HEARD, WITH LCR, BY SLIP	MD. MAINUL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM SC, NRC MR. J HANDIQUE SC REVENUE DEPT GOVT OF ASSAM DY.S.G.I. SC, F.T SC, ECI
2	WITH WP(C)/638/2018	KUDDUS ALI Versus THE UNION OF INDIA AND ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
3	WITH WP(C)/866/2018 WITH LCR	SALEHA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T. MR J PAYENG

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

19	I.A.(CrI.)/646/2023 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED in CrI.A./204/2022 WITH CrI.A./204/2022	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA PP, ASSAM DILME R.M. MOMIN MR. A GAUTAM
		BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA PP, ASSAM MR A ATREYA

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[AT 3:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 7

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
HEARING				
3	WP(C)/3229/2020 FIXED	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 9****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	Crl.Pet./494/2023 B/O	JITEN PRITHANI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M DEKA MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
61	Bail Appln./2515/2023 B/O	SHORIF UDDIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
MOTION (BA)				
62	Bail Appln./2944/2023 FIXED	AJMAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR A RAZZAQUE	PP, ASSAM
63	Bail Appln./2962/2023 B/O.	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
64	Bail Appln./2963/2023 B/O	AMIT KUMAR BISWAS Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MS DIPSY RAJA	SC, CBI
MOTION				
65	AB/2889/2023 FIXED.	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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11)	MR A W AMAN	22-08-2023	To	01-09-2023
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
17	WP(C)/4529/2023 FIXED	DIPU DAS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. S KATAKI MS. R DUTTA	SC, GMC
18	WP(C)/4802/2023 FIXED	M/S KOTA DALL MILL Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. K P MAHESWARI MR. A GOYAL MR A CHOUDHURY	GA, ASSAM
<u>ADMISSION</u>				
19	WP(C)/8671/2018 FIXED	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MRS S B CHOUDHURY	MR. M Z AHMED GA, ASSAM MR. A M DUTTA SR. SC, APGCL
<u>ORDERS</u>				
20	MC/48/2023 (SINCE DISPOSED OF) (WITH OFFICE NOTE, WITH WP(C)/2645/2013(D/O), FIXED in WP(C)/2645/2013	UTPAL KUMAR CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. P B MAZUMDER	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
19 WP(C)/951/2014 FIXED	SATYA RAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K BORO LEGAL AID COUNSEL	GA, ASSAM
HEARING			
20 WP(C)/6506/2013 PART-HEARD, FIXED	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGOHAIN (R1-4) MR.J HUDA

LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
24	RFA/79/2017 WITH LCR, B/O	HEMENDRA NATH DUTTA Versus PRANAB JYOTI SARMA and 5 ORS.	MR. R SHARMA MR. D DEKA MRS. P PHUKAN	MR. P K KALITA MR. N DAS MR U SARMA
HEARING				
25	CRP/88/2014 WITH LCR, FIXED	PRANABANANDA BHATTACHARJYA and 3 ORS Versus SMTI ILA BARTHAHUR CHOUDHURY and 5 ORS.	MR.P P DAS MR.B K SARMA MR. P M DEKA	MR.S K GHOSH MR.S P CHOUDHURY MR.G SARMA MRB KAUSHIK
26	WITH RSA/114/2013 CAVT. NO. 586/2013	ILLA BARTHAHUR CHOUDHURY and 5 ORS. Versus SOROJINI BHATTACHARJYA and 7 ORS.	MR.S C KEYAL MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.P P DAS MR.B K SARMA MR. P M DEKA FOR CAVEATOR
27	MACApp./396/2017 CAVT. NO. 644/2017 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
	WITH I.A.(Civil)/2638/2017 in MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR
28	RFA/14/2021 WITH LCR, FIXED	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS Versus MD. MUHIBUR RAHMAN	MR. D NATH MR B GOSWAMI ADDL. AG, ASSAM SR. ADDL A.G. ASSAM	MR. N D SARMA MR M AHMED MR. A BORPUZARI MR. P K SHARMA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./2937/2023 FIXED.	JOGESH KALITA Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
MOTION				
56	AB/2907/2023 FIXED.	SAMSUL ALI @ SAMSUL HAQUE Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
BAIL HEARING				
57	AB/2622/2023 FIXED.	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
58	AB/2678/2023 FIXED.	GHANA KANTA PHUKAN Versus THE STATE OF ASSAM	DR P C MAZUMDAR MS. S PHUKAN MR T MAZUMDAR	MR A KHANIKAR PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OLD PENDING CASES (MORE THAN 10 YEARS)			
17 WP(C)/5262/2011 FIXED	SOMITRA CHAKRABORTY Versus THE STATE OF ASSAM AND ORS	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM
ADMISSION			
18 WP(C)/1019/2018 FIXED	AJIT CHANDRA DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. T J MAHANTA MR. M PHUKAN MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA ASSTT.S.G.I. SC, IOCL, MR M K CHOUDHURY
19 WP(C)/5267/2021 FIXED	MRS. NURJAHAN KHATUN Versus THE UNION OF INDIA AND 2 ORS	MR. B J GHOSH MR. J EKKA	ASSTT.S.G.I. SC, I O C
20 WP(C)/5469/2021 FIXED AT 2:00 PM	DATCHING BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. A R SIKDAR (R-5) MR. R DE (r-5) MS G DEKA MS. M MALLIK J U AHMED (R-5) MR S A REEYAZ (R-5) SC, REVENUE MS. MONMI BORAH SC, BTC
WITH I.A.(Civil)/2315/2023 in WP(C)/5469/2021	SONASHRI BRAHMA AND 3 ORS. Versus DATCHING BRAHMA AND 6 ORS.	MR. A R SIKDAR J U AHMED MR S A REEYAZ	MR. I A TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023				
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE

THIS BENCH WILL RISE AT 3:20 PM AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
58	Crl.Rev.P./296/2023 FIXED	NASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
59	Crl.Rev.P./331/2023 FIXED	ABHISHEK DAS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
<u>QUASHMENT</u>				
60	Crl.Pet./163/2021 FIXED	DEBESWAR BORA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY	MR. N D BHUYAN (R-2) MR. P K MAZUMDAR (R-2) MR P D BHUYAN (R-2) PP, ASSAM
61	Crl.Pet./918/2022 B/O	MINTU DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MRS. M CHATTERJEE (R-2) PP, ASSAM

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